

[श्री मधु लिमये]

माफी मांगने के लिये तैयार हूँ। लेकिन जब तक मेरा विश्वास है कि मैं केवल अपने कर्तव्य और फर्ज का पालन कर रहा था और मुझको संविधानिक मामले को उठाने का पूरा अधिकार था . . .

**अध्यक्ष महोदय :** अगर आप सर्वोच्च न्यायालय में जा रहे हैं तो इसे रोकने के लिये मैं तैयार हूँ। मुझे कोई ऐतराज नहीं है अगर आप का यह कहना है।

**श्री मधु लिमये :** अगर आप इस पर राजी नहीं हैं . . .

**अध्यक्ष महोदय :** नहीं, मैं बिल्कुल राजी हूँ।

**श्री मधु लिमये :** मैं आपकी माफत सदन से कहना चाहता हूँ . . .

**अध्यक्ष महोदय :** तो आप इस को सुप्रीम कोर्ट में ले जाना चाहते हैं?

**श्री मधु लिमये :** जी, हाँ।

**अध्यक्ष महोदय :** ले जाइये, हम इन्तजार कर सकते हैं।

**Shri Vidya Charan Shukla:** Sir, I read out to the House the actual words?

**अध्यक्ष महोदय :** माननीय सदस्य इसको सुप्रीम कोर्ट में ले जा रहे हैं।

**Shri Vidya Charan Shukla:** The hon. Member has not put in the actual charge; the charge is different from that in the court.

**Mr. Speaker:** Let us proceed to the next item of business.

**Shri Vidya Charan Shukla:** What is the decision, Sir? Is it going to the Privileges Committee?

**Mr. Speaker:** No; I am not referring it to the Privileges Committee. He says he is taking it to the Supreme Court.

**Shri Vidya Charan Shukla:** He has not gone to the Supreme Court.

**Mr. Speaker:** Let him go; it does not matter. We will have that.

12.26 hrs.

## PAPERS LAID ON THE TABLE

### STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT

**The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Supplementary Statement No. II, Eleventh Session, 1965 (Third Lok Sabha)
- (ii) Supplementary Statement No. VI, Tenth Session, 1964 (Third Lok Sabha)
- (iii) Supplementary Statement No. VIII, Ninth Session, 1964 (Third Lok Sabha)
- (iv) Supplementary Statement No. XIII, Seventh Session, 1964 (Third Lok Sabha)
- (v) Supplementary Statement No. XV, Sixth Session, 1963 (Third Lok Sabha)
- (vi) Supplementary Statement No. XVIII, Fourth Session, 1963 (Third Lok Sabha)
- (vii) Supplementary Statement No. XIII, Fifteenth Session, 1961 (Second Lok Sabha)

[Placed in Library, see No. LT-4513/65 to LT-4519/65.]